


No. Estt.16/ 1740 /2017.
Chief Metropolitan Magistrate's
Office, Esplanade. Mumbai.
Date: 08.12.2017

OFFICE ORDER

- Ref. : 1. This Office Notification No. CMM/GC/86/2017 dtd.14.09.2017
2. Letter No.1174/2017 dtd 05.12.2017 of Shri. V. I. Bhandari,
Metropolitan Magistrate, 51st Court, Kurla, Mumbai in respect
of leave headquarter from 09.12.2017 after completion of
Lok Adalat to 13.12.2017(B.O.H.)

In view of the above references, the work of Urgent Bail Applications after Court hours assigned to Shri. V. I. Bhandari, Metropolitan Magistrate, 51st Court, Kurla, Mumbai for the month of December-2017, shall be attended by Smt. R. D. Khedekar, Metropolitan Magistrate, 52nd Court, Kurla, Mumbai from 09.12.2017 to 12.12.2017.

Address :-	Jurisdiction
Smt. R. D. Khedekar, Metropolitan Magistrate, Mumbai Address: Building No. 17/B-06, Govt. Quarters, Haji Ali, Mumbai 400 034. Tel. No. - Mob. No. 9423014272	Dadar, Shindewadi, Girgaon, Mazgaon, Kurla, Vikhroli, Mulund, CST Railway. Also to attend Bail work of accused produced u/sec. 80 & 81 Cr.P.C. in Bailable Offences covering entire Mumbai Jurisdiction.


08-12-17
(S.R. YADAV)
Chief Metropolitan Magistrate,
Esplanade, Mumbai.

C.C. To:

1. Metropolitan Magistrates, 51st & 52nd Court, Kurla, Mumbai.
2. Registrar, Esplanade, Mumbai.
3. Advocates Bar Associations of all Centre of courts, Mumbai.
4. Office Superintendent/Head Clerk.
5. Confidential Section/Gazette Section.
6. Server Section, Esplanade.
7. Office Order file.